

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SLACK TECHNOLOGIES INDIA LLP

1. Name of corporate person	SLACK TECHNOLOGIES INDIA LLP
2. Date of incorporation of corporate person	February 28, 2019
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Pune under the Limited Liability Partnership Act, 2008
4. Corporate Identity Number / Limited Liability Identity number of corporate person	AAO-4005
5. Address of the registered office and principal office (if any) of corporate person	The Pavillion, 5th Floor, Laxmi Society, Model Colony, Senapati Bapat Rd., 30, Shivajinagar Pune 411016
6. Liquidation commencement date of corporate person	March 31, 2022
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman 318, 19 th Main, 41 st Cross, 5 th Block, HBR Layout, Bengaluru 560043 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 30, 2022

Notice is hereby given that SLACK TECHNOLOGIES INDIA LLP has commenced voluntary liquidation on March 31, 2022.

The stakeholders of SLACK TECHNOLOGIES INDIA LLP are hereby called upon to submit a proof of their claims, on or before April 30, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: April 4, 2022
Place: Bangalore


Vinod Sunder Raman
Liquidator of SLACK TECHNOLOGIES INDIA LLP
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

